




NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. TAMILVANAN for 4th Respondents 
2. C. PRASANNA VENKATESH Counsel for 1, 2 & 3rd Rsp 
3. MR. HARISHANKAR MANI
ANANTH M Counsel for Petitioner 

ORDER

Shri Anant Merathia, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 and Shri T Tamilvanan, representing counsel for R4 are present. Counsel for petitioner filed CA-16/2017 for impleading necessary parties, copy of which is provided to the other side. Counsel for respondents sought time for filing counter in CA16/2017. Time extended at request. Put up on 01.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)